

M/s. P. Palit  
B. Mohanty  
A. Naik  
N. Patra

CAT/J/II

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./F.A.R.A. No. 225- 1990

K. M. Kidav.....Applicant (s)

Versus

Union of India & Others.....Respondent (s)

Sr. No.	Date	Order with Signature
1	10.7.90	Put up this case after 2 weeks for admission as requested by Mr. B. Mohanty. Vice-Chairman Member(s)
2	26.11.90	Put up this case tomorrow for admission as prayed for on behalf of Mr. Palit. Vice-Chairman Member(s)
3	27.11.90	Heard learned Counsel for the applicant. The matter relates to non-consideration of the applicant for his promotion to the selection grade Engineer in the year 1986. It is really difficult to believe that the applicant did not know that others were considered and promoted to that grade. We are therefore, not satisfied about the <del>any</del> cause being there for the applicant not to approach the Tribunal in time. We are not inclined to admit it due to <del>as</del> barred by time. However, this does not debar the <del>applicant</del> for grant of leave of this Tribunal. Consider the representation of the applicant and grant him relief. Vice-Chairman Member (Judicial)